

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/132(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	RAJAT HOLDINGS PVT.LTD.
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

ORDER

1. Registry is directed to issue notice upon the Registrar of Companies, West Bengal to file its report within a period of two weeks by way of speed post and by e-mail and place the tracking information on record.
2. Post this matter on **05.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**